

(b) The total transit and handling losses during the above period are 7767 MTs valued at approx. Rs.5 crores

#### **Jammu-Udhampur Railway Line**

4979. SHRI MOHD. AYUB KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the estimated cost of the Jammu-Udhampur railway line project;

(b) when the work on this project was started;

(c) the expenditure incurred so far on construction of this railway line; and

(d) the progress made so far?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Rs. 112 crores.

(b) 1981-82.

(c). Expenditure incurred upto March 1988 is Rs. 14.54 crore, Outlay for 1988-89 is Rs. 7 crores.

(d) 12%.

#### **Irregularities in Purchase of Plants in NDMC**

4980. SHRI NARAYAN CHOUBEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any complaints have been received about alleged irregularities in the purchase of plants by the officers in the horticulture programme of the NDMC ;

(b) if so, the details thereof; and

(c) whether any inquiry has been made and if so, the outcome thereof and action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The N.D.M.C have reported that a complaint has been received from one Shri Hari Ram, Secretary, N.D.M.C. Employee's Union (Regd.) CWC, Lodi Road, New Delhi on 21.4.1988 with regard to purchase of material, including plants, made by its Horticulture Department during Feb.1988.

(c) The complaints is being investigated by the NDMC.

#### **Building For CGHS Dispensary, Harinagar**

4981. SHRIMATI USHA CH- OUDHARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a huge building constructed for housing the CGHS dispensary in Hari Nagar, Delhi is lying vacant;

(b) if so, the reasons therefor;

(c) whether CGHS dispensary being run in a rented premises in Mayapuri which is predominantly catering to the needs of the residents of Hari Nagar;

(d) if so, the rent paid by CGHS for the Mayapuri building during the last three years, year-wise and the reasons for not shifting the dispensary to the newly constructed building; and

(e) the steps being taken to shift the dispensary from the rented premises to the newly constructed building in Hari Nagar to mitigate the hardships being experienced by the residents of Harinagar?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA) : (a) No, Sir.

(b) Does not arise.

(c) to (e). The CGHS dispensary in